

Statement-II

*State-wise projects sanctioned and Central share released under 10 %
NER Scheme during the last three years*

Sl. No.	Name of the NER States	2008-09		2009-10		2010-11	
		Number of new projects sanctioned	Central share released* (Rs. in lakhs)	Number of new projects sanctioned	Central share released* (Rs. in lakhs)	Number of new projects sanctioned	Central share released* (Rs. in lakhs)
1.	Arunachal Pradesh	1	415.14	6	1438.69	4	795.49
2.	Assam	0	1556.86	4	630.59	6	670.62
3.	Manipur	0	3028.00	0	1135.26	2	944.60
4.	Meghalaya	0	0.00	1	911.01	1	535.30
5.	Mizoram	0	0.00	4	442.78	4	731.21
6.	Nagaland	0	0.00	3	165.12	3	284.52
7.	Sikkim	0	0.00	1	388.61	1	35.90
8.	Tripura	0	0.00	1	237.94	2	1002.36
TOTAL :		1	5000.00	20	5350.00	23	5000.00

*Both for new projects and projects sanctioned in earlier years.

Budget for setting up new textile parks

1653. SHRI BAISHNAB PARIDA: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government has approved textile parks across the country;
- (b) if so, the details of textile parks going to be set up in each State;
- (c) what is the budget for these textile parks;
- (d) whether any textile park has been sanctioned for Odisha; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Yes, Sir. The State-wise breakup of 21 new textile parks is as follows:—

Maharashtra (6), Gujarat (1), Andhra Pradesh (2), Tamil Nadu (2), Tripura (1), Himachal Pradesh (1), Karnataka (1), Jammu and Kashmir (1), Rajasthan (4), West Bengal (1), Uttar Pradesh (1).

(c) Government has approved an allocation of Rs. 400 crores for new textile parks.

(d) and (e) No, Sir. The proposal received for Odisha did not feature in the list of shortlisted parks by the Government. The Project Scrutiny Committee of the SITP Scheme had evaluated 55 proposals of which 21 proposals were approved on the basis of specific evaluation criteria.

Houses sanctioned under BSUP and IHSDP

1654. DR. GYAN PRAKASH PILANIA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the year-wise, city-wise and State-wise number of houses sanctioned, under the 'Basic Services to the Urban Poor' (BSUP) and 'Integrated Housing and Slum Development Programme' (IHSDP) during the last three years;

(b) the year-wise, city-wise and State-wise number of houses completed out of above during the last three years;

(c) by when remainder are to be completed; and

(d) whether above performance could be termed, satisfactory?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA):

(a) Year-wise, city-wise and State-wise details of houses sanctioned during the last three years under the Sub-mission Basic Services to the Urban Poor (BSUP) and the Integrated Housing and Slum Development Programme (IHSDP) are at Annexure-I and II respectively. [See Appendix 224 Annexure No. 9 and 10]

(b) Year-wise, city-wise and State-wise details of houses completed during the last three years under the Sub-mission Basic Services to the Urban Poor (BSUP) and the Integrated Housing and Slum Development Programme (IHSDP) are at Annexure-III, IV and V respectively. [See Appendix 224 Annexure No. 11, 12 and 13]

(c) and (d) Out of 15.67 lakh Dwelling Units (DUs) sanctioned under BSUP and IHSDP, 8,28,344 DUs have been either completed or under progress. The projects are implemented by concerned State agencies. Completion schedule depends on the speed of executing agencies of projects and States/Urban Local Bodies making their shares available to the executing agencies on a case to case basis. While the performance of some States is satisfactory, some other States are lagging in implementation.